

**The High Court Of Madhya Pradesh****WP-11257-2021***(RAM KALI MAVASI Vs UNION OF INDIA AND OTHERS)*

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**Jabalpur, Dated : 11-08-2021****Heard through Video Conferencing.**

Shri Amit Seth, learned counsel for the petitioner.

Shri B.D. Singh, learned Government Advocate for the respondent/State prays for and is granted time to file reply to the writ petition.

List the matter **after four weeks**.**(MOHAMMAD RAFIQ)**  
**CHIEF JUSTICE****(VIJAY KUMAR SHUKLA)**  
**JUDGE***pnm*